

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2275
ANSWERED ON:03.08.2015
Violation of Contractual Commitments
Khan Shri Md. Badariddoza;Sonker Smt. Neelam

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) The current levels of production of oil and gas from Krishna Godavari (KG) D6 oil fields by public and private sector companies including Reliance Industries Limited (RIL);
- (b) The names of the companies which have allegedly violated the terms of Production Sharing Contract (PSC) and the punitive action taken by the Government against such companies, including penalty imposed / recover from various companies, oil fields / company-wise including KGD6,
- (c) The present fixation of formula of natural gas being produced from KG D6 and other oil fields in the country along with actual shortfall/ irregularities in supply of gas to various gas based industries from KG-D6 block and action taken by the Government in this regard; and
- (d) The royalty got by the Government so far from each oil fields?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN):

- (a) The KG-DWN-98/3 (KG-D6) oil and gas field is being operated by M/s Reliance Industries Limited (RIL).

The production of oil and natural gas from the block KG-D6 are as under:

KG-DWN-98/3 (KG-D6)

Natural Gas Oil

Year (MMSCM) (TMT)

2014-15 4461.908 266.659

2015-16 (April-June, 2015) 1034.671 60.745

MMSCM = Million Standard Cubic meter

TMT = Thousand Metric Tonnes

- (b) The details are as per the Annexure-I.
- (c) The details are as per the Annexure-II.
- (d) The details are as per the Annexure-III.

